

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.40/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 44 of 2009
NAME OF THE COMPANY	Shubham Transcoenic Private Limited
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Shubham Transcoenic Private Limited & 5 others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.S.Chidambaram, Learned PCS for the Petitioner. None appeared for the Respondent.

Since the issue is pending before the Hon'ble High Court, Learned PCS requested time.

Post the case on 31.01.2018.



MEMBER (Technical)

Seshu



MEMBER (Judicial)